

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

14

IA 1416(MB)2024 IN
C.P. (IB)/860(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 01.04.2024

NAME OF THE PARTIES:

Nimbus Packaging Llp

Vs

Supermax Personal Care Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rushikesh Dusane, Ld. Counsel for the Applicant present.
IA-1416/2024
2. This is an Application filed u/s 60(5) by the Applicant seeking to place on record Constitution of Committee of Creditor Report.
3. In view of aforesaid, the present Application is allowed to that effect.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)